

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 4

Dated Guwahati, the 12th February, 2020

In partial modification of previous Notification No. 63 dated 11/12/2019, Hon'ble the Chief Justice has been pleased to re-constitute "Committee for utilization of funds under the 14th Finance Commission" (serial at 7 of committee list) with the following members as follows:

NAME OF THE COMMITTEE	HON'BLE JUDGES/MEMBERS	SECRETARY
Committee for utilization of funds under the 14 th Finance Commission	1. Hon'ble Mr. Justice Suman Shyam 2. Hon'ble Mr. Justice Ajit Borthakur 3. Smti. T.Y. Das, IAS (Retd.), Chairperson of 6 th Assam State Finance Commission. 4. Addl. Chief Secretary to the Govt. of Assam, Planning & Development Deptt. 5. Commissioner & Secretary to the Govt. of Assam, Finance Department. 6. LR-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Deptt. 7. Chief Engineer, PWD (Building), Assam. N.B. For any matter / issue relating to the implementation of 14 th Finance Commission Award, which is otherwise not related to the officials at Sl. No. 4 to 7, shall be placed before Hon'ble the Chief Justice through the other Hon'ble members indicated at Sl. Nos. 1 & 2	Registrar (Admn.) to be assisted by Joint Registrar (PM&P)

By Order,

Sd/- Raktim Duarah

REGISTRAR GENERAL

Memo No. HC. III - 23/ 2013/Pt./ 273-294 /G, Dated 12th February, 2020.

Copy to:-

- 1) The Registrar (), Gauhati High Court, Guwahati.
- ✓ 2) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.

Contd..

- 3) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4) The Additional Chief Secretary to the Government of Assam, Planning & Development, Dispur, Guwahati-6.
- 5) The Commissioner & Secretary to the Government of Assam, Finance Department, Dispur, Guwahati-6.
- 6) The L.R.-cum- Commissioner & Secretary to the Government of Assam, Judicial Department, Dispur, Guwahati-6.
- 7) The Chief Engineer, PWD (Building), Chandmari, Guwahati-3.
- 8) Smti. T.Y. Das, IAS (Retd.), Chairperson, 6th Assam State Finance Commission, Ph. No. 9968288944/9435403766.
- 9) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 10) The Deputy Registrar (_____), Gauhati High Court, Guwahati.
- 11) The Librarian-cum- Research Officer, Gauhati High Court, Guwahati.
- 12) The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
- 13) The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
- 14) The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of Gauhati High Court.*
- 15) The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Judge, Gauhati High Court, Guwahati.
- 16) The Private Secretary to Hon'ble Mr. Justice Ajit Borthakur, Judge, Gauhati High Court, Guwahati
- 17) The Private Secretary to Hon'ble Mr. /Mrs. Justice _____, Gauhati High Court, Guwahati.
- 18) The Administrative Officer (Judicial), (_____), Gauhati High Court, Guwahati.
- 19) The Court Manager, Gauhati High Court, Guwahati.
- 20) The Court Officer- I/II, Gauhati High Court, Guwahati.
- 21) The C.A. to Registrar General, Gauhati High Court, Guwahati.
- 22) The Notice Board, Gauhati High Court, Guwahati.


12/4/2020
REGISTRAR GENERAL

